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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-128/2007/11543 /A**

From :- Shri Chatra Bhukhan Gogoi,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Paban Chandra Kalita,  
District & Sessions Judge,  
Dhubri.

Dated Guwahati the 10<sup>th</sup> December, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ.XII-2/2024/12989/E, dtd. 26.11.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **4 (four) days casual leave on 09.12.2024, 10.12.2024, 11.12.2024 and 12.12.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 08.12.2024 till the morning of 13.12.2024.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-128/2007/11544 /A, dated 10.12.2024**

Copy to:

1. ✓ The Project Manager, Gauhati High Court, Guwahati.

CR  
10/12/2024  
**REGISTRAR (VIGILANCE)**  
Bhutta